## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.12/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2016

NAME OF THE PARTIES: M/s. Varuna Drinking Water Solutions Ltd.

SECTION OF THE COMPANIES ACT: 14(2) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Tanú Doshi Director Courtille

## **ORDER**

## C.P. No. 12/(14(1)/NCLT/MB/MAH/2016

Dated: 21.11.2016

At request of the Director of the Petitioner Company present in person, list this matter for filing additional documents on 23<sup>rd</sup> November, 2016.

sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)